

deck passengers on Government ships M.V. 'Andaman' and M.V. 'Nicobar';

(b) whether any written complaint was made on Madras-Port Blair voyage of M.V. 'Andaman' which sailed from Madras on 12th February, 1962;

(c) whether some passengers beat or slapped the butler of M.V. 'Nicobar' on her Port Blair-Madras voyage which sailed from Port Blair on 20th April, 1962, for the reason that good food was not supplied in spite of passengers' complaints on this voyage; and

(d) why food at least of two standards in vegetarian canteen is not available to suit the two main classes of bunk/deck passengers viz., Mazdoors and middle class persons?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Some complaints were received in the past. In order to improve the catering service on these vessels the services of the old catering contractor have been discontinued, and the arrangements have been entrusted directly to the Chief Stewards on board the vessels.

(b) No.

(c) It has been reported that the Chief Steward of the vessel m.v. 'Nicobar' was slapped by a Deck Passenger on her voyage from Port Blair to Madras between the 20th to 25th April, 1962 but no complaint was lodged with the Master of the ship about quality of the food before this incident occurred.

(d) Only two types of food is served on board the two vessels i.e. one for the saloon class passengers and the other for the bunk and deck passengers. It is not feasible to introduce two different types or standards of vegetarian meals for bunk and deck class passengers because the galley space available on both the vessels is limited. The passengers of middle class standard can,

however, supplement the food supplied to them by purchasing extra items from the canteen.

National Library, Calcutta

2819. Shri Jena: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the National Library in Calcutta has received lesser number of books in the years 1961 and 1962 than those received in the years 1959 and 1960; and

(b) if so, the reasons therefor?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

Public Sector Projects

2820. Shri Rameshwar Tantia: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the names of the Public Sector Projects under him which went into production more than 3 years back;

(b) the amount invested in each project;

(c) the gross and net profit made by each of them during the last three years; and

(d) amount provided for interest, depreciation and other items?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (d). A statement giving the requisite information is laid on the Table of the House. [See appendix IV annexure No. 4].

Canteen in 505 Army Base Workshop, Delhi

2821. Shri S. M. Banerjee: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 416 on the 1st May, 1962 and state:

(a) whether it is a fact that after

the election of the new Works Committee in 505 Army Base Workshop Delhi Cantonment, there is a profit of about Rs. 200 per month during the months of January and February, 1962 at the same rate and with the same staff; and

(b) whether his Ministry is thinking of referring this case to the Crime Branch for proper investigation of the case as there is a doubt of misappropriation of the Canteen funds?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah):

(a). No, Sir. There was a profit of Rs. 136.49 nPs. in January 1962, while during the month of February 1962, there was a loss of Rs. 122.86 nPs.

(b). No, Sir. There are no reasons for referring this case to the Crime Branch for any investigation.

Suppression of Immoral Traffic in Women & Girls Act, 1956

2822, **Shri M. K. Kumaran:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to amend the Suppression of Immoral Traffic in Women and Girls Act, 1956; and

(b) if so, the main points on which amendments are desired?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). Certain proposals to amend the Act are under consideration of the Government and the points on which amendments are to be made are not yet finalised.

Mineral Oil in Gujarat

2823, **Shri U. M. Trivedi:** Will the Minister of Mines and Fuel be pleased to state:

(a) the production of mineral oil in Gujarat State at the end of March, 1962;

(b) whether the production has gone up there; and

(a) what are the latest reports of analysis on the various hydrocarbon components of the oil?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a). The average daily production of crude oil in Gujarat by the end of March, 1962 was 600 tons.

(b) Yes, Sir.

(c) Analysis of Ankleshwar crude oil indicates the presence of 70 per cent paraffins, 20 per cent Napthenes and 10 per cent Aromatics.

Silver Mines

2824. **Shri U. M. Trivedi:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether there are any mines in India producing silver; and

(b) if so, the yearly production?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): (a) There are no mines in India exclusively producing silver ore. Silver is recovered from gold and lead concentrates. The commercial natural sources of silver in the country are the gold mines in Mysore owned by Kolar Gold Mining Undertaking and the Hutti Gold Mines Co. and the lead zinc mines in Rajasthan owned by Metal Corporation of India Ltd.

(b) The production of silver in the country during the last three years was as follows:

Year	Qty. (Kgn).
1959	3881
1960	4128
1961	5941

राजनैतिक पेशे

२८२५. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री इस प्राणय का एक विस्तृत विवरण सभा-पटल पर रखने की कृपा करेंगे कि किन-किन व्यक्तियों को, किन-